

Annexure-5

Name of the corporate debtor: Vinayaga Infra Limited; Date of commencement of Liquidation:03rd May 2019;
List of stakeholders as on: 18-04-2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims						
1	Employees Provident Fund Organization	-	18-06-2019	1,06,215.00	1,06,215.00	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	
2	Assistant Commissioner(ST)- Commercial Taxes Department, Peddunaickenpet Assessment Circle	Commercial Tax	26-04-2022	19,83,53,660.00	19,83,53,660.00	Operational creditors (Government Dues)	-	-	66.33%	-	-	-	-	-	The claim form dated 09-12-2020 was rejected by the Liquidator as it was submitted belatedly. Hence, an application was filed by the Assistant Commissioner(ST)- Commercial Taxes Department for condoning the delay in submission of claim and to consider the claim with the Hon'ble NCLT and the same was allowed by the Tribunal vide its Order in IA/705 (CHE)/ 2021. Accordingly the claim form has been verified and admitted.
3	Deputy Commissioner of Commercial Tax(Audit)Raichur	Commercial Tax	28-11-2019	7,41,84,206.00	7,41,84,206.00	Operational creditors (Government Dues)	-	-	24.81%	-	-	-	-	-	The claim form dated 11-06-2019 was rejected by the Liquidator as it was submitted belatedly. Hence, an application was filed by the Deputy Commissioner of Commercial Taxes (Audit), Raichur for condoning the delay in submission of claim and to consider the claim with the Hon'ble NCLT and the same was allowed by the Tribunal vide its Order in IA/1210/IB/2020 . Accordingly the claim form has been verified and admitted.
4	Commercial Tax Officer (Audit)-1, Raichur	Commercial Tax	28-11-2019	2,65,22,023.00	2,65,22,023.00	Operational creditors (Government Dues)	-	-	8.87%	-	-	-	-	-	The claim form dated 11-06-2019 was rejected by the Liquidator as it was submitted belatedly. Hence, an application was filed by the Commercial Tax Officer (Audit)-1, Raichur for condoning the delay in submission of claim and to consider the claim with the Hon'ble NCLT and the same was allowed by the Tribunal vide its Order in IA/1215/IB/2020. Accordingly the claim form has been verified and admitted.
Total				29,91,66,104	29,91,66,104				100.00%						

